

LIST OF M.A.C.T AND L.A.C. MATTERS

Pursuant to the Notice dtd.20.08.2020 of the I/c Registrar(Judl-I) and the Notice dtd.24.08.2020 of the Registrar(Judicial), the list of final hearing matters of MACT and LAC pertaining to Single Bench subject to Note I & II are as follows:

NOTE - I

The matters for the final hearing will be listed before the Hon'ble Court only after the receipt of the Praecipis.

NOTE - II

The Advocates or the party in-person who wish to list his matter for final hearing should send Praeipis on the given email id i.e. reghighgoadb@gmail.com along with an acknowledgment of service of Praeipis to the other side.

SR.	CASE NO.	PETITIONER ADVOCATE	PETITIONER	RESPONDENT	RESPONDENT ADVOCATE
1	FA/22/2009	ADV. AMEY KAKODKAR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	SMT. JAYANTI R. CHARI AND 3 ORS.,	
2	FA/211/2009	ADV. V.G.P. DUKLE	JAYESH PATIL	RAFIK SULEMAN MACHHIWALA & 2 ORS.	ADV. E. AFONSO
3	FA/46/2010	ADV. SHAILESH REDKAR	SHRI. FRANCIS D'MELLO	MRS. CATARINA CARVALHO AND 2 ORS.,	MR. A. R. S. NETRAVALKAR
4	FA/11/2011	ADV. R. KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REP. BY THEIR MANAGING DIRECTOR VENANCIO FURTADO	DEVESH TUKARAM CHODANKAR AND 4 ORS.,	SHRI ABHISHEK SAWANT
5	FA/76/2011	ADV. A. D. BHOBE	MR. VARAD VASUDEV POLJI	MR. TRINIDADE LOUIS CASTELIN AND 2 ORS.,	ADV. E. AFONSO
6	FA/21/2012	ADV. S. S. KAKODKAR	AGUSTHA D'SOUZA CARDOZO	ISMAIL AND 2 ORS.,	ADV. EMERICO AFONSO FOR R - 3.
7	FA48/2012	ADV. DEEPAK GAONKAR	VINOD GANPAT TENDULKAR	DIPU UDAY UPADHAYA AND 2 ORS.,	ADV. U.R. TIMBLE FOR R.NO.3 ADV. YADIKA MANDREKAR FOR R.NO.3

8	FA/58/2012	ADV. GAURISH AGNI	MAYA S. NAIK AND 3 ORS.,	KAVLEKAR GAS SERVICE THROUGH ITS AUTHORIZED REPRESENTATIVE, AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1
9	FA/59/2012	ADV. A.R.S. NETRAVALKAR	CONCEICAO M. FERNANDES AND ANR.,	SMITA BHIKAJI DESSAI	
10	FA/76/2012	ADV. D.J. PANGAM	SHAIKH MOHAMMED AMIR MAMLEKAR	JAMAIL A. L. ALI AND 2 ORS.,	ADV. EMERICO AFONSO, FOR R.NO. 3
11	FA/77/2012	ADV. AMAY A. PHADTE	LINDA FERNANDES	SAMEER SADANAND ALDONKAR AND ANR.,	ADV. AMEY KAKODKAR FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2 ADV. PANKAJ M. SHIRODKAR FOR R.NO.2
12	FA/80/2012	ADV. VALLABH D. PANGAM	SUFAL CH GHORUI	WILSON GILBERT VIEGAS AND ANR.,	ADV. EMERICO AFONSO FOR R - 2.
13	FA/82/2012	ADV. PAVITHRAN A.V	SAMEEL NARENDRA MEDEKAR AND ANR.,	SUHASINI K. SHIRODKAR AND 4 ORS.,	ADV. PRAVIN FALDESAI FOR R.NO. 1 TO 5 ADV. VENICIA LOURENCO FOR R.NO. 1 TO 5 ADV. PRIYANKA HAWANOOR FOR R.NO. 1 TO 5 ADV. MANSI NAIK FOR R.NO. 1 TO 5
14	FA/85/2012	ADV. ROHAN DESAI	SANTOSH J. BORKAR	MALLINATH HUNSHYAL	ADV. EMERICO AFONSO FOR R.NO.1 TO 3.
15	FA/87/2012	ADV. ROHAN DESAI	RAMESH S. KANEKAR	MALLINATH HUNSHYAL	ADV. EMERICO AFONSO FOR R.NO.3.
16	FA/119/2012	ADV. E. AFONSO	UNITED INDIA INSURANCE CO. LTD	HEMANT DABHOLKAR AND ANR.,	ADV. R. G. RAMANI, FOR R.NO. 1
17	FA/120/2012	ADV. SUDESH USGAONKAR	DAMODAR VOLVOIKAR AND ANR.,	WEST COAST MARKETING PROP. SANJAY FONDEKAR AND 4 ORS.,	ADV. A.R.S. NETRAVALKAR FOR R.NO. 1,3 & 5
18	FA/151/2012	ADV. E. AFONSO	THE ORIENTAL INSURANCE CO. LTD, .	MR. PANDURANG BUDHO GAONKAR AND 4 ORS.,	
19	FA/2/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	JAYANT K. NAROJI	SHUBHANGI SANTOSH NAIK AND ORS.,	ADV. ARJUN F. NAIK FOR R.NO. 1 & 2 (A)

20	FA/3/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	JAYANT K. NAROJI	ANISHA ANKUSH NAIK AND ORS.,	ADV. RYAN DA PIEDADE MENEZES, U/LAS FOR R.NO. 1
21	FA/4/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	SUNANDA ALIAS URMILA U. KALANGUTKAR	SURENDRA RAMDAS NAIK NACHINOLKAR AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3
22	FA/5/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	RASHEEDABANU ALIAS RASHIDA BANU ANKALGI AND 5 ORS.,	AMIT DAYNESHWAR CHINCHONKAR AND 2 ORS.,	ADV. SIDHESH SHET FOR R.NO.2
23	FA/28/2013	ADV. A.R.S. NETRAVALKAR	RAJENDRA DATTA HALARKAR AND ANR.,	DEEPALI DINESH HALARNKAR	ADV. DEVIDAS J. PANGAM FOR R. NO. 1
24	FA/47/2013	ADV. EMERICO ESTEVAM AFONSO	NINA CORREA COLACO	SIDDHARTH SUBHAS KAMAT	
25	FA/103/2013	ADV. ABHAY NACHINOLKAR	WILSON GILBERT VIEGAS	SUFAL CH GHORI AND ANR.	ADV. VALLABH D. PANGAM FOR R.NO. 1 ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 2
26	FA/104/2013	ADV. J. A. LOBO	MERLIN BETU D'SOUZA AND 2 ORS.	VIKAS KURTIKAR (DEC.) THROUGH HIS LR. PRAGATI P. KURTIKAR AND 2 ORS.	ADV. EMERICO AFONSO FOR R.NO.3.
27	FA/108/2013	ADV. VIRAJ TIMBLE	NATIONAL INSURANCE CO. LTD., THROUGH ITS AUTHORIZED OFFICER A.U. SHRINKE	NEELES RAGHAVENDRA NAIK AND 3 ORS.,	ADV. SEBASTIAN VALES FOR R - 3. ADV. ANTHONY JOE D'SILVA FOR R.NO. 1 ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 4
28	FA/143/2013	ADV. MR. SAKHARAY ULHAS NAIK	ALEX FERNANDES AND 5 ORS.,	ABILIO P. QUADROS AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 1 ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3 ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 2
29	FA/148/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ROSA MARIA FERNANDES E SOUZA AND ANR.,	JAISINGH KIRO AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3
30	FA/1/2014	ADV. SHAILESH REDKAR	PRAKASH SAWANT DESSAI (DEC.) THROUGH LR\\\'S REP. BY NATURAL GUARDIAN BABITA PRAKASH SAWANT DES	CARMINA NOQUEIRA AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR .RNO.3

31	FA/2/2014	ADV. A. R. S. NETRAVALKAR	VINOD TULSHIDAS NAIK AND ANR.,	MARY C. DINIZ AND 5 ORS.,	
32	FA/68/2014	ADV. AJIT R. KANTAK ADV. RESHMA A. KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REP BY MANAGING DIRECTOR DERRICK PEREIRA NETO	ANACLETA HENRIQUINA ILDA FERNANDES AND ANR.,	
33	FA/70/2014	ADV. AMEY KAKODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. AMANDA GODINHO *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	FOTU DHONDU SAWANT @ ANIL DHINDU SAWANT AND ANR.,	ADV. VINAYAK GURUDAS PAI FOR R.NO. 2 ADV. SHAILESH REDKAR FOR R.NO.1 ADV. TUSHAR KARMALKAR FOR R.NO. 1
34	FA/80/2014	ADV. A. R.S. NETRAVALKAR ADV. A.R.S.NETRAVALKAR FOR APPELLANT NO. 1	JIVAS GAONKAR AND ANR.,	SUSHMITA ALIAS AMRUTEM DEIKAR AND 3 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.1 & 3 ADV. SHAILESH REDKAR R. 1 & 3
35	FA/81/2014	ADV. SHAILESH REDKAR ADV. TUSHAR KARMALKAR	FOTU DHONDU SAWANT ALIAS ANIL DHONDU SAWANT	VISHVESH PRIOLKAR AND ANR.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO. 2 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO. 2
36	FA/7/2015	ADV. MAHESH AMONKAR	COMMANDING OFFICER, MILITARY CAMP AND ANR.,	DATTATRAYA UTTURKAR AND ANR.,	ADV. JOAQUIM GODINHO FOR R.NO. 1 & 2
37	FA/10/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. ANUSHA KAISUKAR	SUSHEELA KAMBLE AND ANR.,	PRITESH VITHOBA KALEKAR AND ANR.,	ADV. GAURISH N. AGNI FOR R.NO. 1 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO. 1 ADV. SURAJ ROHIDAS NAIK FOR R.NO.2
38	FA/23/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR ADV. ANUSHA KAISUKAR ADV. PEARL ELSA REMEDIOS	NEHA NILESH ARLEKAR AND 2 ORS.,	S. D. ROCKY AND 3 ORS.,	

39	FA/28/2015	ADV. E. AFOSNO FOR THE APPELLANT	UDAY SHRIRANG NAIK.	SUNITA SURYAKANT NAGVEKAR AND ANR.,	ADV. U.R.TIMBLE FOR R.NO. 2 ADV. G. NAGVENKER FOR R.NO.1 ADV. YADIKA MANDREKAR FOR R.NO. 2
40	FA/30/2015	ADV. SHIVAN DESAI	KARNATAKA ROAD STATE TRANSPORT CORPORATION, HUBLI.	FATIMA SHAIKH AND 4 ORS.,	
41	FA/39/2015	ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHOBHA RAIKAR.	ANIL SHINDE AND ANR.,	ADV. NAND KISHORE DUBEY FOR R.NO. 2 ADV. ANAND M. SHETYE FOR R.NO. 2
42	FA/40/2015	ADV. KAKODKAR SHAMBHU SATCHIDANAND	MAYA NAVELKAR.	ANIL SHINDE AND ANR.,	ADV. NAND KISHORE DUBEY FOR R.NO. 2 ADV. ANAND M. SHETYE FOR R.NO.2
43	FA/55/2015	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD.,	RAJENDRA BHIKAJI NAIK SATARDEKAR AND ANR.,	ADV. JOAQUIM GODINHO FOR R.NO. 1
44	FA/62/2015	ADV. MAURISA AQUINA MONTEIRO ADV. NARAYAN DATTARAM GOVEKAR ADV. SURESH G. PALKAR	RAMA ANDRADE.	SAMEER S. SALGAONKAR AND 2 ORS.,	ADV. AJIT R. KANTAK FOR R.NO.2 ADV. RAJAS A. KANTAK FOR R.NO.2 ADV. AJIT R. KANTAK FOR R.NO.1 ADV. RAJAS KANTAK FOR R.NO.1
45	FA/69/2015	ADV. SHIVAN DESAI	JUSTICE EURICO DAS DORES SANTANA DA SILVA.	KAMLESHKUMAR BIND AND 2 ORS.,	ADV. SURAJ ROHIDAS NAIK FOR R.NO.3
46	FA/73/2015	ADV. MARCEL MILTON GRADY SANTAN ADV. ANUSHA KAISUKAR	ROY MARCUS ANTHONY DE SOUZA.	LUIS ANTHONY TELES AND 2 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR RESPONDENT NO.3

47	FA/80/2015	ADV. EMERICO ESTEVAM AFONSO	ORIENTAL INSURANCE CO. LTD. THROUGH ITS DIVISIONAL MANAGER AVINASH ANAUKAR AND ANR.,	YVETTE GOMENDES AND 5 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO. 1 & 2 ADV. SHAILESH REDKAR FOR R.NO. 1 & 2 ADV. IVAN SANTIMANO FOR R.NO. 1 & 2 ADV. VAMAN GANESH KURTIKAR FOR R.NO. 5 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO. 5
48	FA/81/2015	ADV. EMERICO ESTEVAM AFONSO	ORIENTAL INSURANCE CO. LTD. THROUGH ITS DIVISIONAL MANAGER AVINASH ANAOKAR ANR.,	YVETTE GOMENDES AND 5 ORS.,	ADV. SHAILESH REDKAR FOR R.NO. 1 & 2 ADV. IVAN SANTIMANO FOR R.NO. 1 & 2 ADV. VAMAN GANESH KURTIKAR FOR R.NO. 5 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO. 5
49	FA/82/2015	ADV. EMERICO ESTEVAM AFONSO	ORIENTAL INSURANCE CO. LTD. THR. ITS DIVISIONAL MANAGER AVINASH ANAOKAR AND ANR.,	YVETTE GOMENDES AND 5 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO. 1 & 2 ADV. SHAILESH REDKAR FOR R.NO. 1 & 2 ADV. IVAN SANTIMANO FOR R.NO. 1 & 2 ADV. VAMAN GANESH KURTIKAR FOR R.NO.5 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO.5
50	FA/88/2015	ADV. SURAJ ROHIDAS NAIK	NARESH RAGHUVIR CHIPKAR AND ANR.,	PRAFULLA @ SHANTABAI SHRIKANT CHARI AND 2 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1 & 2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 & 2 ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3

51	FA/94/2015	ADV. EMERICO ESTEVAM AFONSO	JAGANATH HIROJI RAWOOL AND ANR.,	C. J. JOGY.,	
52	FA/106/2015	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.,	DIYA DEEPAK NARVEKAR AND 5 ORS.,	ADV. PAVITHRAN A.V FOR R.NO. 1A & B ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 3 ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT NO. 3 ADV. JAMES LOPES FOR R.NO.6
53	FA/107/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR	VALARIE CARVALHO.	SANJAY D. HALARNKAR AND 2 ORS.,	ADV. A.R.S NETRAVALKAR FOR R.NO.3
54	FA/108/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR	VICTORIA CARVALHO, THROUGH POA MATILDA CARVALHO.	SANJAY D. HALARNKAR AND 2 RS.,	ADV. A.R.S.NETRAVALKAR FOR R.NO.3
55	FA/110/2015	ADV. AJIT R. KANTAK ADV. RAJAS KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REPRESENTED BY MANAGING DIRECTOR DERRICK PEREIRA.	AKSHATA SANTOSH SAWANT AND 3 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO. 1, 2 & 3
56	FA/111/2015	ADV. A.R.SNETRAVALKAR	GAURI RAJENDRA KAMAT AND 2 ORS.,	SANDRA D\'SOUZA AND 3 ORS.,	ADV. DAMODAR M. DHOND FOR R.NO. 1 TO 4 ADV. VIBHAV AMONKAR FOR R.NO. 1 TO 4
57	FA/118/2015	ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD.	DR.SANJAY S. PRABHU KHOPE AND 2 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO. 1 ADV. L. RAGHUNANDAN FOR R.NO. 1 ADV. PEREIRA SUZETTE SAVIA. A FOR R.NO. 1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO. 1 ADV. GAUTAMI AMEY KAKODKAR FOR R.NO. 1 ADV. PANANDIKER GAURANG DIGAMBER FOR R.NO. 1

58	FA/122/2015	ADV. PRAVIN N. FALDESSAI ADV. MANSI NAIK	SANJIVANI @ KALPANA KISHORE KANKONKAR.	TUKARAM KUST VELIP AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3
59	FA/2/2016	ADV. DEVIDAS J. PANGAM	DISHA D. NAIK.	VISHWAJEET R. TARI AND 2 ORS	ADV. U. R. TIMBLE FOR R.NO.3
60	FA/4/2016	ADV. ALMEIDA MARIO JOAQUIM PINTO	AZAM ANWAR HARRIHAR @ AZAM ANWAR HARIAR.	GUNAJI SHETGAONKAR AND 2 ORS	ADV. AMEY JAGDISH SINAI KAKODKAR FOR R.NO.3 ADV. RAJAS KANTAK FOR R.NO.1 & 2
61	FA/10/2016	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.	FATIMA MALIK SHAIKH AND 7 ORS.,	ADV. SHAILESH REDKAR FOR RESPONDENT NO. 1 ADV. JALISHA TULASKAR FOR R.NO.1,5 & 6 ADV. NILIMA DIUKAR FOR R.NO.1,5 & 6 ADV. VAHIDA H. YELGAR FOR R.NO.1,5 & 6
62	FA/16/2016	ADV. VINAYAK GURUDAS PAI	CHANDRAKANT G. NAIK.	SHAIKH IMAM AND 2 ORS.,	ADV. MARIE ROSETTE PEREIRA
63	FA/32/2016	ADV. VAMAN GANESH KURTIKAR ADV. NARAYAN GOVEKAR	HDFC ERGO GENERAL INSURANCE CO. LTD., THR. ITS AUT. SIGNATORY DEEPAK FADNAVIS AND ANR.,	PANDHARI KANTA NAIK AND ANR.,	
64	FA/33/2016	ADV. A.R.S. NETRAVALKAR	UNITED INDIA INSURANCE CO. LTD.,	VICTOR DANIEL AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR. NO. 1
65	FA/35/2016	ADV. AMEY JAGDISH SINAI KAKODKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.	VRINDA JAYANT PAI VERNEKAR AND 3 ORS.,	ADV. R. G. RAMANI FOR R.NO. 1 & 2
66	FA/48/2016	ADV. RAVI GAWAS	SALIM KHAN ALIAS SALIM PATHAN.	MURAD AHEMAD SHAIKH AND 2 ORS.	

67	FA/49/2016	ADV. DIVYA RAVIRAJ SHIRGAM FOR APPELLANT ADV. HENDRIYA P. FERNANDES FOR APPELLANT ADV. NUNO J. NARONHA FOR APPELLANT ADV. YOGESH V. NADKARNI FOR APPELLANT	JAKHOTIYA PLASTICS PVT. LTD.,	SMITA LAXMAN GAUDE AND 3 ORS.	ADV. EMERICO ESTEVAM AFONSO FOR R.NO.1,2,3 & 4
68	FA/50/2016	ADV. NARAYAN DATTARAM GOVEKAR ADV. VAMAN GANESH KURTIKAR	IFFCO TOKIO GENERAL INSURANCE CO. LTD., THR. ITS AUT. SIG. SAURABH SINGH.	CHANDRAKALA SADANAND KERKAR @ VASTAL AND 5 ORS.	ADV. SANMAN R. KENY FOR R.NO.1,2,3 & 4
69	FA/54/2016	ADV. AMEY JAGDISH SINAIKODKAR	THE NEW INDIA ASSURANCE CO.LTD.,	MILAGRIN COLACO AND 5 ORS.	ADV. JAGANNATH SAMBARI FOR R.NO.1
70	FA/69/2016	ADV. U.R. TIMBLE	NATIONAL INSURANCE CO. LTD., THR. ITS AUTHORISED OFFICER.	SWATI SHANKAR KAMBLI AND 4 ORS.	
71	FA/79/2016	ADV. SHAILESH REDKAR	GOPAL GOANKAR AND ANR.	MILAGRES RODRIGUES AND ANR.	
72	FA/84/2016	ADV. U.R.TIMBLE	NATIONAL INSURANCE CO. LTD., THR. ITS MANAGER.,	IQBAL SUBHANI SAKALI AND 2 ORS.,	ADV. SHAILESH REDKAR FOR R.NO.1
73	FA/86/2016	ADV. U.R.TIMBLE	NATIONAL INSURANCE CO. LTD. THROUGH ITS AUTHORISED OFFICER.,	GAURI GURUDAS GAONKAR AND 5 ORS.,	ADV. SARVESH KAMAT MALYEKAR FOR R-1 & N.G.OF R-2-4
74	FA/91/2016	ADV. U.R.TIMBLE	NATIONAL INSURANCE CO. LTD. THROUGH ITS AUTHORISED OFFICER.,	MARTINHA DIAS AND 2 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR R-.1, 1(A) & 1(B) ADV. PRASHEEN LOTLIKAR FOR R.NO.2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO.3

75	FA/93/2016	ADV. AMEY JAGDISH SINAI KAKODKAR	NATIONAL INSURANCE COMPANY LTD., THR. ITS MANAGER.,	TULSHIDAS L. KERKAR AND 6 ORS.,	ADV. R. GAWAS FOR R.NO.1, 2 & 3 ADV. SANTOSH HARI BHARNE FOR R.NO.5
76	FA/99/2016	ADV. SANTOSH HARI BHARNE ADV. NAIK PURVA VISHNUDAS	THE ORIENTAL INSURANCE CO. LTD.,	ROHIDAS UTTAM DESSAI AND 2 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1
77	FA/103/2016	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.,	JAYSHREE G. GAUNDER @ GOUNDER AND 3 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.1 & 2 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO.1 & 2
78	FA/105/2016	ADV. MARCEL MILTON GRADY SANTAN ADV. CRISPINO MARCELO	GOVINDAPPA HANUMAPPA AND ANR.,	SHANKAR HAMMAPPUNAWAR AND 2 ORS.,	ADV. PRASHANT AGRAWAL FOR R.NO.2 ADV. YADIKA MANDREKAR FOR R.NO.3 ADV. U.R.TIMBLE FOR R.NO.3 ADV. ANJALI AGRAWAL FOR R.NO.2 ADV. S.SAUDAGAR FOR R.NO.2
79	FA/114/2016	ADV. DE SOUSA ZELLER	SAMUEL J. TAURO (DEC) .,	KEDO KONDO SHELKO	ADV. R. G. RAMANI FOR RESPONDENT ADV. SUNANDA PANDURANG AMONKAR FOR RESPONDENT
80	FA/118/2016	ADV. U.R.TIMBLE	NATIONAL INSURANCE CO. LTD., THROUGH ITS AUT. OFFICER.,		
81	FA/122/2016	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THROUGH ITS DIVISIONAL OFFICER.,	NARCINVA ANANTA NAIK (DECEASED) THROUGH HIS LRS. AND 2 ORS.,	ADV. MILTON MARSHAL FOR RESPONDENT 1(A) TO 1(E)

82	FA/7/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE COMPANY LTD.,	MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,	ADV. VIBHAV R. AMONKAR FOR LR'S OF R- NO.1 (A, B & C ADV. DEEPAK GAONKAR FOR RESP. NO. 2
83	FA/8/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE COMPANY LTD.,	MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,	ADV. DEEPAK GAONKAR FOR R.NO.2 ADV. VIBHAV RAJIV AMONKAR FOR LRS OF R- 1 (A, B & C)
84	FA/10/2017	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	RASHMI R. GAUNKAR AND 4 ORS.,	CHARLS A. QUNTHAL AND 2 ORS.,	ADV. U.R. TIMBLE FOR R.NO.3 ADV. TANMAI GAWAS FOR R.NO.1 ADV. RAUNAK KANTAK FOR R.NO.1 ADV. SHUBHAM MANERKER FOR R.NO.1 ADV. GAURISH N. AGNI FOR R.NO.1 ADV. YADIKA MANDREKAR FOR R.NO.3
85	FA/21/2017	ADV. AMEY JAGDISH SINAI KAKODKAR FOR THE APPELLANTS	NATIONAL INSURANCE CO. LTD.,	MR. SUHAS GOVIND VOLVOIKAR AND 3 ORS.,	ADV. R. G. RAMANI FOR THE RESPONDENTS NO.1 AND 2.

86	FA/25/2017	ADV. KHOLKAR PREMANAND ANAND ADV. NISHAN P. SHIRGAOKAR ADV. DEEPIKA T. FATERPEKAR	THR PROPRIETOR, GOPIKA WOOD INDUSTRIES, REP. BY ITS PARTNER, DARSHAN SALELKAR.,	LAXMI NAIK AND 4 ORS.,	ADV. AGHA IFTIKHAR FOR R.NO.1,2 & 3 ADV. FLAVIA FERNANDES FOR R.NO.1,2 & 3 ADV. MANGUESH HARMALKAR FOR R.NO.1,2 & 3
87	FA/26/2017	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. MARIA SILVEIRA ADV. JATIN RAMAIYA ADV. MANOJ NAIK ADV. BHARNE SADHVI MANGESH	DINESH DIVSEKAR.,	DINKAR A. MATAWANKAR AND 2 ORS.,	
88	FA/32/2017	ADV. SANMAN R. KENY	NARAYAN GAONKAR (DECEASED) THR. LRS. AND ANR.,	MOHAN SHETTY AND ANR.,	ADV. PRASHANT AGRAWAL FOR R.NO.1 & 2 ADV. ANJALI AGRAWAL FOR R.NO.1 & 2 ADV. SALIL SATISH SAUDAGAR FOR R.NO.1 & 2
89	FA/34/2017	ADV. PRASHIL AROLKAR	NARCIVHA CHARI ALSO KNOWN AS NARCINHVA CHARI.,	JOAO PEREIRA AND 2 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.2 ADV. RESHMA SATARDEKAR FOR R.NO.1 & 3 ADV. AMEY KAKODKAR FOR R.NO.2
90	FA/36/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL S. KAMAT	NATIONAL INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	TEJASWINI VIVEK NABAR AND 3 ORS.,	ADV. GURU SHIRODKAR FOR R.NO.1 ADV. PRITAM ROHIDAS GAUDE FOR R.NO.1
91	FA/37/2017	ADV. MAHESH AMONKAR	NAVIN C. NAIK.,	ARCHANA RAMDAS SAPEKAR AND 2 ORS.,	ADV. MILTON MARSHAL FOR RESPONDENT NO. 1 & 2

92	FA/42/2017	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL S. KAMAT	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	MANDA MADHU SHETGAONKAR AND 4 ORS.,	ADV. R. G. RAMANI FOR R.NO.1,2 & 3 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1,2 & 3
93	FA/50/2017	ADV. VAMAN GANESH KURTIKAR *THE APPELLANT ADV. NARAYAN DATTARAM GOVEKAR *THE APPELLANT ADV. GOPAL KESHAV TELI *THE APPELLANT	PETER D\'SILVA.,	ROQUE OLAVO SOARES AND 2 ORS.,	
94	FA/51/2017	ADV. GOPAL KESHAV TELI *THE APPELLANT ADV. NARAYAN DATTARAM GOVEKAR *THE APPELLANT ADV. VAMAN GANESH KURTIKAR *THE APPELLANT	MARY FERNANDES.,	ROQUE OLAVO SOARES AND 2 ORS.,	ADV. SUSAN LINHARES FOR RESPONDENT 1 & 2
95	FA/56/2017	ADV. SANMAN R. KENY	BENIDITA JOSE OLIEVEIRO.,	NAVEN COSTANCIO CARDOZA AND 2 ORS.,	ADV. JAMES LOPES FOR R.NO.3
96	FA/59/2017	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	SARITA AGARWAL.,	FELECIA COELHO AND 2 ORS.,	ADV. GAURI PRABHAKAR BORKAR FOR R.NO.3 ADV. JAMES LOPES FOR R.NO.3 ADV. SWIZEL FERNANDES FOR R.NO.3
97	FA/61/2017	ADV. AMEY JAGDISH SINAI KAKODKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	KRISHNA SAKHARAM BAING AND 3 ORS.,	ADV. SALIL SATISH SAUDAGAR FOR R.NO.3 & 4 ADV. VINOJ K. DANIEL FOR R.NO.1 & 2
98	FA/69/2017	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	ABDUL KARIM @ ABDULSAB NADAF AND 7 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.1

99	FA/70/2017	ADV. U.R. TIMBLE ADV. SUPHAL S. KAMAT ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	SHOBHA VASSANT GAUDE NEE @ SHOBHA VASSANT BHOMKAR NEE @ SHOBHA NARAYAN KERKAR AND 4 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.1,2,3 & 4
100	FA/76/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	REKHA SHRIKANT KANDOLKAR AND 3 ORS.,	ADV. SALIL SATISH SAUDAGAR FOR RESPONDENT NO. 1 & ADV. SALIL SATISH SAUDAGAR FOR R.NO.1 & 2 ADV. EMERICO ESTEVAM AFONSO FOR R.NO.3 & 4 ADV. SEBASTIAN FERNANDES FOR R.NO.3 & 4 ADV. JEWELA NAIK FOR R.NO.3 & 4
101	FA/79/2017	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE CO.,	SAYED KHADAR AND 3 ORS.,	
102	FA/83/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. MAYUR Y. MAHAMAL ADV. DIPTY BHOMKAR ADV. PANKAJ SHIRODKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	NAZIMA SHAIKH @ NAZIMA BI AND 5 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO.1 TO 4 ADV. LUIS FERNANDES FOR R.NO.1 TO 4 ADV. SUBHASH SALGAONKAR FOR R.NO.1 TO 4 ADV. TUSHAR KARMALKAR FOR R.NO.1 TO 4 ADV. DEVIDAS J. PANGAM FOR R.NO.1 TO 4

103	FA/87/2017	ADV. ASHA A. DESAI ADV. SHUBHANGI SAWANT ADV. RESHMA KALE	SUDARSHAN @ DARSHAN SANANT.,	ABHIJIT MORTULO PEELNEKAR AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.1 & 2 ADV. DIPTY BHOMKAR FOR R.NO.1 & 2 ADV. PANKAJ M. SHIRODKAR FOR R.NO.1 & 2
104	FA/96/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	ENDRESHIA ASHIANA FERNANDES AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 ADV. BENTAO OLIVEIRA FOR R.NO.1
105	FA/105/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. MAYUR Y. MAHAMAL ADV. DIPTY BHOMKAR ADV. PANKAJ SHIRODKAR	NATIONAL INSURANCE CO. LTD., THR. ITS MANAGER.,	BASAVARAJ BHIMAPPA HAGIDAL AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.3 & 4 ADV. VENICIA LOURENCO FOR R.NO.1 & 2 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. PRIYANKA HAWANOOR FOR R.NO.1 & 2 ADV. VIDHATI SHETYE FOR R.NO.1 & 2
106	FA/107/2017	ADV. AJIT R. KANTAK ADV. S. VEREKAR ADV. RAJAS KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REP. BY M.D., DERICK PEREIRA NETO.,	PREMDATTA MOHANDAS KAVLEKAR AND ANR.,	ADV. SHETYE KAUSHAL TULSHIDAS FOR R.NO.1 ADV. SAMEER PUNDALIK KHEDEKAR FOR RESPONDENT NO. 1
107	FA/109/2017	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	FRANKY CARVALHO @ NEVES FRANKY CARVALHO.,	RAJU JASWANT SINGH (DISMISSES IN VIEW OF ORDER DTD. 22/12/16 PASSED IN MCA 373/2015) AND 5 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3

108	FA/112/2017	ADV. FERNANDES EDWARD JUSTINO	HARI CHIRAYARUKIL PADMARAJAN.,	ANAND A. NAIK (DEC) THR. HIS LRS. AND 3 ORS.,	ADV. KHOLKAR PREMANAND ANAND FOR R.NO.1 ADV. D. T. FATERPEKAR FOR R.NO.1 ADV. N. P. SHIRGAOKAR FOR R.NO.1 ADV. AMEY KAKODKAR FOR R.NO.4 ADV. DIPTY BHOMKAR FOR R.NO.4 ADV. PANKAJ M. SHIRODKAR FOR R.NO.4
109	FA/115/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL KAMAT	NATIONAL INSURANCE CO. LTD., THR. ITS AUTHORIZED OFFICER.,	SHASHIKANT TAMSE AND 3 ORS.,	ADV. MARIE ROSETTE PEREIRA FOR R.NO.1 & 2
110	FA/133/2017	ADV. RAVI GAWAS	OMKAR BHALCHANDRA CHODANKAR AND 2 ORS.,	SHAUNAQ ANANT PAI AND ANR.,	ADV. JOS. PETER D'SOUZA FOR R.NO.1
111	FA/1/2018	ADV. MILTON MARSHAL ADV. CRISPINO D. MARCELO	KUNDA VASANT GAUDE @ PRATIKSHA PURUSHOTTAM GAWADE.,	VIJENDRA BABUSO NAIK AND 2 ORS.,	ADV. FONSECA CLAYTON ANTHONY FOR R.NO.3
112	FA/5/2018	ADV. MILTON MARSHAL ADV. CRISPINO D. MARCELO	GANPAT SINGH.,	GUNDU CHANDRASHEKAR AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. AMANDA GODINHO FOR R.NO.3
113	FA/18/2018	ADV. AJIT R. KANTAK ADV. RAJAS KANTAK ADV. S. VEREKAR	KADAMBA TRANSPORT CORPORATION LTD., REP. BY THEIR MANAGING DIRECTOR, DERRICK PEREIRA NETO AND ANR.,	VISHRAM JADHAV AND ANR.,	ADV. VALLABH D. PANGAM FOR RESPONDENTS ADV. VALLABH D. PANGAM FOR RESPONDENT

114	FA/26/2018	ADV. JUDAS CHAGAS SILVA	RAJENDRA BABANI NAIK.,	SUBASH GAONKAR AND 2 ORS.,	ADV. AJIT R. KANTAK FOR R.NO.1 & 2 ADV. RAUNAK AJIT KANTAK FOR R.NO.1 & 2 ADV. S.VEREKAR FOR R.NO.1 & 2
115	FA/33/2018	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR ADV. BORKAR NIKHITA CHANDRAKANT	THE UNITED INDIA INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	GOPIKI RAMDAS GAUDE @ GAWADE AND 3 ORS.,	ADV. FONSECA CLAYTON ANTHONY FOR R.NO.1 & 2 ADV. MILTON MARSHAL FOR R.NO.1 & 2
116	FA/36/2018	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR	BAJAJ ALLAINZ GENERAL INSURANCE CO. LTD., THR. SENIOR LEGAL EXECUTIVE, NILESH S. GANDHI.,	YESWANT DATTARAM SALGAONKAR AND 2 ORS.,	ADV. R. G. RAMANI FOR RESP. NO. 1 & 2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R-1 & 2
117	FA/80/2018	ADV. SHIVADATTA PRAKASH MUNJ	LAXMI CHOLU PEREIRA.,	NILESH FALKAR AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3 ADV. SARVESH DINDER KAMAT MALYEKAR FOR R.NO.1 & 2 ADV. SONAL KAMAT MALYEKAR FOR R.NO.1 & 2 ADV. DIPTY BHOMKAR FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3

118	FA/111/2018	ADV. RISHIKESH P. GAWTHANKAR ADV. SUDESH M. NAIK	ANITA NARENDRA PARSEKAR AND 2 ORS.,	PAWAN HARI HARIRAM ARYA AND 2 ORS.,	ADV. ULHAS BHAGWANT PAI RAIKAR FOR R.NO.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.2 ADV. AMEY JAGDISH SINAI KAKODKAR FOR RESPONDENT 3 ADV. DIPTY BHOMKAR FOR RESPONDENT 3 ADV. PANKAJ SHIRODKAR FOR RESP. 3 ADV. AMANDA GODINHO FOR RESP. 3
119	FA/139/2018	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. PANKAJ SHIRODKAR ADV. DIPTY BHOMKAR	NATIONAL INSURANCE COMPANY LTD., THR. ITS MANAGER., PANDARINATH S. ANVEKAR.,	ANANT SURYAKANT WADKAR AND 3 ORS.,	ADV. RAVI GAWAS FOR R.NO.3 (A&B) ADV. RAVI GAWAS FOR R.NO.3 (C) ADV. DEEPAK GAONKAR FOR RESPONDENT NO. 1
120	FA/157/2018	ADV. JAMES LOPES ADV. GAURI PRABHAKAR BORKAR	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., THR. THE LEGAL MANAGER, HEMANT GAONKAR.,	PANDURANG G. HALARNKAR AND 2 ORS.,	ADV. GERSON VELOSO DE SOUZA FOR R.NO.1
121	FA/33/2019	ADV. SALIL SATISH SAUDAGAR ADV. SATISH S. SAUDAGAR	BHIMSEN TANAJI GAWADE AND ANR.,	GOVT. OF GOA, THE DIRECTOR OF FIRE EMERGENCY SERVICES AND ANR.,	ADV. SHAILESH REDKAR FOR R.NO.1

122	FA/81/2019	ADV. MILTON MARSHAL ADV. JEEVAN P BANDEKAR ADV. SHALAKA USGAONKAR	PRABHAKAR GAONKAR AND 3 ORS.,	PRAVIN P. GAONKAR AND 3 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. AMANDA GODINHO FOR R.NO.3
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LIST OF FINAL HEARING READY MATTERS (L.A.C.) PERTAINING TO SINGLE BENCH

SR.	CASE NO.	PETITIONER ADVOCATE	PETITIONER	RESPONDENT	RESPONDENT ADVOCATE
1	FA/190/2005	SHRI SADASSIVA ANANDU SANGTU DEVIDAS AND 5 ORS.,	SHRI V.P.THALI ADV. JOAQUIM GODINHO FOR THE PETITIONERS (ADDL) ADV. V. GAONKAR FOR THE PETITIONERS (ADDL.) ADV. JALMI MANOJ SADANAND FOR THE PETITIONERS (ADD	SHRI GOVIND VAIKUNTH DESSAI AND 18 ORS.,	SHRI P.A. KAMAT, R-6 SHRI R. M. SHINKRE FOR R-19 MR. R. SHINKRE FOR R-19 MS. W.COUTINHO FOR R8 (I) TO 8 (VII)
2	FA/298/2008	ADV. MANISH SALKAR	THE PRINCIPAL, COLLEGE OF ENGINEERING FARMAGUDI AND ANR.,	ESTER FARIA THROUGH ATTORNEY EDWIN FARIA	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT
3	FA/17/2008	ADV. A. A. RAZAQ	SHRI. MANUEL GAMA	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR.	ADV. T. PERREIRA FOR R- 2 & ORS.
4	FA/260/2009	ADV. RYAN DA PIEDADE MENEZES	DOMINGOS ANTONIO BONIFACIO VALES AND ANR.	DEPUTY COLLECTOR (L.A.) M.P.T. AND ANR.	-
5	FA/259/2009	ADV. RYAN DA PIEDADE MENEZES	DOMINGOS ANTONIO BONIFACIO VALES AND ANR.	DEPUTY COLLECTOR (L.A.) M.P.T. AND ANR.	-
6	FA/99/2009	ADV. D. J. PANGAM	SHEELA NAGUESH NAIK (EXPIRED) AND 10 ORS.	RAJENDRA GUNA RAMCHANDRA PETKAR AND 2 ORS.	ADV. V. P. THALI
7	FA/132/2010	ADV. D. D. ZAVERI	GAJANAN VISHWANATH DUKLE	THE EXECUTIVE ENGINEER	ADV. SUSAN LINHARES , AGA, FOR RES.
8	FA/92/2010	ADV. GURU SHIRODKAR ADV. VISHWADH SARDESSAI	DEPUTY COLLECTOR AND SDO, MORMUGAO, VASCO-DA-GAMA GOA AND ANR.,	MARIO ESTEVAO FRANCISCO CIRIACO CARVALHO AND ANR.,	ADV. S. KARPE FOR RES. NO. 1 & 2
9	FA/14/2011	ADV. SUSAN LINHARES	STATE OF GOA THROUGH LAND ACQUISITION OFFICER	MISS GITA R. P. NAVELCAR ANDORS.	ADV. SHIVAN DESAI FOR R-1 TO 7

10	FA/152/2012	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. VISHWADH SARDESSAI FOR APPELLANT	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, GTDC, SARVAN, BICHOLIM-GOA	PRASAD ALIAS RAGHUVIR SHIVRAM CHANEKAR AND 7 ORS.,	-
11	FA/142/2012	ADV. ROHAN DESAI	JOSE BERNARD L. NORONHA REP. BY ATTORNEY OPELIA MESQUITA	MARIA FERMINA FORTES AND 5 ORS.,	ADV. SUDHA C. PAI KIR, AGA FOR R.NO. 6 ADV. PURNA BHANDARI AGA FOR R.NO. 6 ADV. S. KARPE FOR R NOS. 3 & 4
12	FA/137/2012	ADV. SUDHA C. PAI KIR SUDHA C. PAI KIR, AGA	THE EXECUTIVE ENGINEER, WORKS DIVISION VII (NH) PWD	WINDEMERE INVESTMENT PVT, LTD;	ADV. ASHWIN D. BHOBE FOR R - 1
13	FA/135/2012	ADV. SUDHA C. PAI KIR SUDHA C. PAI KIR, AGA	THE EXECUTIVE ENGINEER, WORKS DIVISION VII (NH) PWD	MAHADHAN REAL ESTATE, PVT LTD., & VARDHAN REAL ESTATE, PVT LTD.,	ADV. ASHWIN D. BHOBE FOR R - 1
14	FA/134/2012	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER WORKS DIVISION VII	SAUNSTHAN DEVKIKRISHNA RAVALNATH	-
15	FA/131/2012	ADV. JOAQUIM GODINHO ADV. A.D.BHOBE FOR P. NO. (1A) TO (1 D) ADV. JOAQUIM GODINHO APPLT.NO.1(G) (I) TO 1(G) (VI)	KRISHNA GOVIND NAIK (EXPIRED) THROUGH HIS LEGAL HEIRS.,	GEETA RATAN SHINDE & 2 ORS.,	ADV. PALYEKAR VINITA VISHRAM R.2 (A) (XIII) (I)-(III) ADV. PADGAONKAR KISHAN C R.2 (A) (XIII) (I)-(III) ADV. MASHELKAR TANISHA AVINASH R.2 (A) (XIII) (I)-(II) ADV. KAMAT GHANEKAR TANVI R.2 (A) (XIII) (I)- (III)
16	FA/122/2012	ADV. NEHA KHOLKAR	THE EXECUTIVE ENGINEER WD. III, (PHE-N) PWD, AND ANR.,	EGIDIO BRAGANZA	ADV. GALILEO TELES, FOR R. NO. 1
17	FA/113/2012	ADV. PRAVIN N. FALDESSAI AGA FOR APPELLANT NO. 1	EXECUTIVE ENGINEER WORKS DIVISION VI	GOVIND RAGHUNATH DHUPKAR	ADV. A. D. BHOBE

18	FA/112/2012	ADV. PRAVIN N. FALDESSAI AGA FOR APPELLANT NO. 1	EXECUTIVE ENGINEER WORKS DIVISION VI	SHANKAR RAGHUNATH DHUPKAR	ADV. A. D. BHOBE FOR R. NO. 1
19	FA/101/2012	ADV. SAHISH MAHAMBREY ADV. SAGAR GURUDAS DHARGALKAR	THE DY. COLLECTOR (L.A) AND ANR.,	SHANTABAI LAXMIKANT SHET PARKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 1
20	FA/45/2012	ADV. GURU SHIRODKAR ADV. PRACHI SAWANT AGA FOR APPLICANT	SPECIAL LAND ACQUISITION OFFICER AND ANR.,	GURUDEV GANBA SINAI GAITONDE.,	ADV. SUNANDA PANDURANG AMONKAR
21	FA/21/2013	ADV. DEVIDAS PANGAM	PRASAD @ RAGHUVIR SHIVRAM CHANEKAR AND 6 ORS.,	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, GTIDC AND ANR.,	ADV. MANISH DAMODAR SALKAR FOR R.NO. 1
22	FA/24/2013 WITH XOB/10/2013	ADV. PRADOSH P. DANGUI	CHIEF TOWN PLANNER, TOWN AND COUNTRY PLANNING DEPARTMENT, PANAJI	LEOCADIA ESTRAELINA D\'MELLO AND 3 ORS.,	ADV. GALILEO FRANCISCO TELES FOR R.NO. 1,2,3,4
23	FA/41/2013	ADV. SUSAN LINHARES AGA	THE EXECUTIVE ENGINEER WORKDIVISION II	PEDRO PAULO ROQUE FERNANDES	ADV. NIGEL DA COSTA FRIAS
24	FA/42/2013	ADV. PRACHI SAWANT, AGA	DY. COL AND S.D.O. AND L.A.O. SUB DIVISION, PANAJI AND ANR.,	ANTONIO LOBO AND 3 ORS	ADV. VILAS P. THALI FOR R.NO. 1, 2, 3 & 4
25	FA/43/2013	ADV. JOSEPH VAZ	THE ACQUIRING DEPARTMENT (BHARAT SANCHAR NIGAM LTD.,)	COMMUNIDADE OF CHICALIM AND ANR.,	ADV. CAETANO MASCARENHAS
26	FA/63/2013	ADV. PRIYANKA KAMAT	SPECIAL LAND ACQUISITION OFFICER, AND ANR.	M/S. V.M. SALGAONCAR AND BRO. PVT. LTD.	ADV. ASHWIN D. BHOBE
27	FA/64/2013		MULLA AMRODDIN MUZAWAR.,	MULLA USMAN MUZAWAR (DEC.) THROUGH HIS LR\'S AND 11 ORS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO. 3(A),3(E),4 & 5
28	FA/112/2013	ADV. RAJAS A. KANTAK	NARAYAN VITHU VAIGANKAR (DEC) THROUGH HIS LR\'S.,ALL REP. BY THEIR POA BICU NARAYAN VAIGAK	DEPUTY COLLECTOR (REV) AND LAND ACQUISITION OFFICER AND ANR.,	ADV. SANTOSH H. BHARNE FOR R.NO. 2 ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1 ADV. PURVA V. NAIK FOR R.NO. 2

29	FA/122/2013	ADV. SUSAN LINHARES AGA FOR APPELLANTS	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR.,	ATCHUT GOPAL POY RAITURKAR THROUGH HIS P.O.A. ARSENIO LUDOVICO LUIS FURTADI	
30	FA/126/2013 WITH FA/135/2013	ADV. PRASHIL AROLKAR ADV. HANUMANT D. NAIK ADV. AMOGH PRABHUDESAI ADV. SALVADOR SANTOSH REBELLO	JOSE VELHO VIRGILIO JOAQUIM COELHO E VELHO NORTH GOA PLANNING & DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY	STATE OF GOA THROUGH L.A.O. AND ANR., JOSE VELHO VIRGILIO JOAQUIM COELHO E VELHO AND ANR.,	ADV. HANUMANT D. NAIK FOR R.NO. 2 ADV. PRASHIL AROLKAR FOR R.NO. 1 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO.2
31	FA/129/2013	ADV. PURNA BHANDARI ADV. SALVADOR SANTOSH REBELLO ADV. AMOGH V. PRABHUDESAI ADV. HANUMANT D. NAIK	THE MEMBER SECRETARY, NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY	LATE PACIENCIA JOQUINA CRASTO (SIN. DEC.) THROUGH HER LR. JOSE CAETANO ASIS TIMOTHY PEREIRA	ADV. R. G. RAMANI FOR RESPONDENT
32	FA/138/2013	ADV. PAI NIKHIL DEELIP	THE EXECUTIVE ENGINEER (ON BEHALF OF CHIEF ENGINEER (II) PWD	ATTORNEY, COMMUNIDADE OF PANCHAWDI	ADV. PRANAY A KAMAT FOR RESPONDENT
33	FA/145/2013	ADV. DEEPAK GAONKAR	SMT. VIJAYBAI WAMAN RANE SARDESSAI (DEC.) AND ANR.,	BABASAHEB KRISHNARAO RANE SARDESSAI AND 16 ORS.,	ADV. MARUSHKA DE MONTE FURTADO
34	FA/3/2014	ADV. DINESH E. NAIK	SHALINI PANDURANG MADKAIKAR	THE EXECUTIVE ENGINEER, WORKS DIVISION VII,	ADV. PRIYANKA KAMAT AGA FOR RESPONDENTS
35	FA/27/2014	ADV. DATTAPRASAD LAWANDE ADV. SAGAR GURUDAS DHARGALKAR FOR PETITIONER	THE EXECUTIVE ENGINEER WORKDIVISION II	VINAYAK DADU PAL REP. BY THEIR P. O. A. SANJAY V. PAL AND 3 ORS.,	ADV. DEEPAK GAONKAR FOR R.NO. 1 TO 4

36	FA/28/2014	ADV. MAHESH AMONKAR	THE FLAG OFFICER COMMANDING	COLLECTOR AND DISTRICT MAGISTRATE AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2 ADV. PUSHPINDER KAUR FOR R.NO.2 ADV. MANGUIRISH USGAOKAR FOR R.NO.2 ADV. ANKITA KAMAT FOR R.NO.2 ADV. GAURI POI FOR R.NO.2 ADV. OARUNAK REDJAR FOR R.NO.2
37	FA/30/2014	ADV. MAHESH AMONKAR	UNION OF INDIA, MINISTRY OF DEFENCE THROUGH THE DIRECTOR GENERAL OF DEFENCE ESTATE	COLLECTOR AND DISTRICT MAGTISTRATE AND ANR.,	
38	FA/31/2014	ADV. MAHESH AMONKAR	UNION OF INDIA, MINISTRY OF DEFENCE THROUGH THE DIRECTOR GENERAL OF DEFENCE ESTATE	COLLECTOR AND DISTRICT MAGTISTRATE AND ANR.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 ADV. ANKITA KAMAT FOR R.NO.2 (A,B,C & D) ADV. PARIMAL REDKAR FOR R.NO.2 (A,B,C & D) ADV. FIONA CARDOZO FOR R.NO.2 (A,B,C & D) ADV. GAURI POI FOR R.NO.2 (A,B,C & D) ADV. PUSHPINDER KAUR FOR R.NO.2 (A,B,C & D) ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2 (A,B,C & D)

39	FA/34/2014	ADV. R. G. RAMANI	SUBHASH VISHNU PHAL DESSAI AND 6 ORS.,	NAGESH RAYA NAIK, (SINCE DECEASED THROUGH LEGAL HEIRS)	ADV. PARAG S RAO FOR R.NO.1 (B)-1 (K) ADV. SANDHYA KUSHAWAHA FOR R.NO.1 (B)-1 (K) ADV. FEMY FERNANDES GOMES FOR R.NO.1 (B)-1 (K)
40	FA/45/2014	ADV. PAI NIKHIL DEELIP	THE EXECUTIVE ENGINEER WORKDIVISION II	JOHN FILIP COSTA	
41	FA/48/2014	ADV. ANTHONY JOE D'SILVA	RICHARD FERNANDES, SINCE DECEASED REPRESENTED BY HIS LEGAL HEIRS	DEPUTY COLLECTOR AND S.D.O. AND LAND ACQUISITION OFFICER AND ANR.,	ADV. J. ABREU LOBO FOR R.NO. 2 ADV. DEEP D. SHIRODKAR FOR R.NO.1
42	FA/49/2014	ADV. PATIL NEELAM ANANDRAO	RATNAKAR RAMA PARAB	THE MANAGING DIRECTOR, GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.,	
43	FA/57/2014	ADV. GAJENDRA USGAONKAR	AVELINO RODRIGUES AND ANR.,	EXECUTIVE ENGINEER WORKS DIVISION VII	ADV. VISHWADH SARDESSAI AGA FOR R.NO.1
44	FA/75/2014	ADV. KHOLKAR NEHA UMESH	THE EXECUTIVE ENGINEER, WD. III, (PHE - N) AND ANR.,	VILASI CHANDRU GOMES @ MAMTA MOHANDAS VADYEKAR AND 8 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO. 1 TO 9 ADV. PARIKSHIT S. SAWANT FOR R.NO. 1 TO 9 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO. 1 TO 9
45	FA/94/2014	ADV. SAPNA MORDEKAR ADV. AMIR JAMADAR FOR APPELLANT NO.1 & 2	LAND ACQUISITION OFFICER P.W.D. (CELL) AND ANR.,	PANDURANG VISHWANATH NAIK GAONKAR.	ADV. ANTHONY JOE D'SILVA U/LAS

46	FA/95/2014 with XOB/3/2014	ADV. PRADOSH P. DANGUI ADV. RYAN DA PIEDADE MENEZES *~*FOR CROSS OBJT.1&2	THE DEPUTY COLLECTOR (LA), MPT AND ANR.,	FREGRENADO ALEX NUNES AND ANR.,	ADV. RYAN DA PIEDADE MENEZES *~*FOR R.NO.1 & 2 ADV. NIGEL JOHN FERNANDES *~*FOR R.NO.1 & 2 ADV. GINA MARIA ALMEIDA *~*FOR R.NO.1 & 2
47	FA/2/2015	ADV. A. D. BHOBE ADV. SHRADHA BHOBE ADV. V. SHETYE	PANDURANG DAJI NAIK.	THE EXECUTIVE ENGINEER, WORKS DIVISION VII.	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1
48	FA/3/2015	ADV. A. D. BHOBE ADV. SHRADHA BHOBE ADV. V. SHETYE	PANDURANG DAJI NAIK.	THE EXECUTIVE ENGINEER, WORKS DIVISION VII.	ADV. PRIYANKA KAMAT FOR RESPONDENTS
49	FA/5/2015	ADV. R. G. RAMANI	GURUDAS GOPAL PAI.	THE SPECIAL LAND ACQUISITION OFFICER, GOA INDUSTRIAL DEVELOPMENT CORPORATION.	ADV. SUSAN LINHARES FOR RESPONDENT
50	FA/11/2015	ADV. PRIYANKA KAMAT	THE DEPUTY COLLECTOR (L.A.) AND ANR.,	ISIDORE GRACIAS (DECE.) THR. LR\ 'S.,	ADV. TANVI KAMAT GHANEKARFOR R.NO. 1C TO 1E ADV. PADGAONKAR KISHAN CFOR R.NO. 1C TO 1E ADV. DEVANAND PRABHAKAR PRABHU FOR R.NO. 1C TO 1E ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 1C TO 1E
51	FA/27/2015	ADV. SANDESH D. PADIYAR ADV. SANKALP BHANGUI ADV. PRASHIL AROLKAR	DANIEL SILVA (EXPIRED) THROUGH LRS.,	COMMUNIDADE OF POINGUINIM, THROUGH ITS ATTORNEY YOGESH FATI PRABHUGAONKAR.	ADV. PRANAY A KAMAT FOR RESPONDENT
52	FA/51/2015 WITH CA/90/2015	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. P A NAGVEKAR	COMMUNIDADE OF LOUTOLIM, THR. ITS SPECIAL ATTORNEY FRANCISCO MONTEIRO.	ESPERANCA COLASO	

53	FA/57/2015	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	GOPAL SUDIR (DECEASED) THROUGH HIS LEGAL REPRESENTATIVES THR. POA DATTARAM DEVU KASAR.	COMMUNIDADE OF LOLIEM, THROUGH ITS ATTORNEY LOLIEM AND 56 ORS.,	ADV. VINOD VISHNU KORGAONKAR
54	FA/63/2015	ADV. RYAN DA PIEDADE MENEZES	MADHAV ATMARAM SAHAKARI AND 2 ORS.,	THE DEPUTY COLLECTOR AND S.D.O. PONDA SUB DIVISION AND ANR.,	ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 & 2 ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2
55	FA/84/2015	ADV. SAGAR GURUDAS DHARGALKAR	EXECUTIVE ENGINEER, WORKS DIVISION VI, G.T.I.D.C, SARVAN.	GOPI JAIDEV PAL.	ADV. DEEPAK GAONKAR FOR RESPONDENT
56	FA/95/2015	ADV. NEHA KHOLKAR	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, WRD AND ANR.,	HARISH NARAYAN PRABHU ZANTYE AND 2 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1, 2 &
57	FA/102/2015	ADV. SAPNA MORDEKAR	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, GTIDC AND ANR	SANTOSH Y. DICHOLKAR.	ADV. SHASHIKANT NARAYAN JOSHI
58	FA/119/2015	ADV. PRIYANKA KAMAT	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND ANR.,	PUNDALIK PEDNEKAR (EXPIRED) REP. BY LEGAL HEIR DNYANESHWAR PUNDALIK PEDNEKAR.	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1
59	FA/120/2015	ADV. SANDESH D. PADIYAR	CUNCOLIM MUNICIPAL COUNCILTHROUGH ITS CHIEF OFFICER.	DURGA BHIKU NADKARNI AND 4 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO. 1 TO
60	FA/1/2016	ADV. PRIYANKA KAMAT	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, SUB DIVISION MARGAO AND ANR.,	MILAGRES DA COSTA AND ANR.,	ADV. SANDESH D. PADIYAR FOR R.NO. 1 & 2 ADV. SANKALP SINAI BHANGUI FOR R.NO. 1 & 2 ADV. PRASHIL AROLKAR FOR R.NO. 1 & 2
61	FA/20/2016	ADV. PURNA BHANDARI	THE EXECUTIVE ENGINEER, WORK DIVISION VI (R-S), PWD AND ANR.,	LOUIS PROTO BARBOSA (SINCE DECEASED) REP. THROUGH LEGAL HEIRS.,	MS. R. PEREIRA,

62	FA/45/2016	ADV. GAUTAMI AMEY KAKODKAR ADV. SHIRODKAR NEHA ANIL ADV. GAURANG D. PANANDIKER ADV. VIBHAV RAJIV AMONKAR ADV. DEEP D. SHIRODKAR	SHEKAR S. SHETH, THR. POA RAJESH SHETH AND 2 ORS.	THE EXECUTIVE ENGINEER, WORKS DIVISION-VII (NH), PWD, PANAJI.	ADV. PRIYANKA KAMAT
63	FA/46/2016	ADV. ANDRE PEREIRA	CAETANO NELSON AZAVEDO.	BLOCK DEVELOPMENT OFFICER AND ANR.	ADV. RYAN DA PIEDADE MENEZES FOR RESP. NO. 2
64	FA/61/2016	ADV. ASHWIN D. BHOBE	FILOMENA CORREIA AND ANR.	ANTONIO FRANCISCO CORREIRA (DEC) THR. LRS.	
65	FA/73/2016	ADV. DHAWAL DAMODAR ZAVERI	NAVELKAR ESTATE DEVELOPERS.	THE EXECUTIVE ENGINEER, WORKS DIVISION-VII (NH), PWD.	ADV. PRAVIN FALDESSAI
66	FA/77/2016	ADV. KHOLKAR NEHA UMESH	THE EXECUTIVE ENGINEER, W.D. VI (NH), PWD PANAJI	LOVESH V. SHET VERNEKAR	
67	FA/78/2016	ADV. PRITHVI BANDEKAR	MATHEW DIAS.	THE DEPUTY COLLECTOR (LA), MARGAO.	
68	FA/83/2016	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	MUKTABAI NAGUESH MALKARNEKAR AND 2 ORS.	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND 2 ORS.	ADV. PRIYANKA KAMAT FOR R.NO.1 & 2
69	FA/106/2016	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. BHARNE SADHVI MANGESH ADV. MARIA SILVEIRA ADV. PRIYANKA U. CHOPDEKAR ADV. JATIN RAMAIYA	GOPAL NAIK PANVELKAR. REP. BY POA VIVEK PANVELKAR.,	MEMBER SECRETARY, NORTH GOA, PLANNING AND DEVELOPMENT AUTHORITY.,	ADV. HANUMANT D. NAIK FOR RESPONDENT ADV. SAYELI G BANDODKAR FOR RESPONDENT ADV. CARVALHO CANNIGIA ALLAN V ADV. KIRAN MORE
70	FA/126/2016	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	SANTOS M. LOURENCO.	THE EXECUTIVE ENGINEER, WORK DIVISION-II, PWD, PANAJI.	

71	FA/127/2016	ADV. VISHWADH SARDESSAI	THE EXECUTIVE ENGINEER, WORKS DIVISION VI (NH), PWD MARGAO.	CASILDA FERNANDES (DEC) THR. LRS.,	ADV. CARLOS ALVARES FERREIRA
72	FA/128/2016	ADV. PRIYANKA KAMAT	THE EXECUTIVE ENGINEER, W.D. VII (NH), PWD PANAJI.	SHEKHAR S. SHETH AND 2 ORS.	
73	FA/5/2017	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	PRABHAT SADASHIV NAIK AND ANR.,	THE EXECUTIVE ENGINEER, WORKS DIVISION-III (PHE) PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2
74	FA/18/2017	ADV. KHOLKAR PREMANAND ANAND ADV. NISHANT P. SHIRGAOKAR ADV. DEEPIKA T. FATERPEKAR	CHOLU D. ROSAR AND 5 ORS.,	SPECIAL LAND ACQUISITION OFFICER, NORTH GOA DISTRICT (KRC) .,	
75	FA/55/2017	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. NIGEL JOHN FERNANDES	IRMA PHILOMENA DE ALMEIDA JOAO (DEC) THR. HER POA LIDA JOAO, REP. THR. LRS.,	THE DEPUTY COLLECTOR (LAND ACQUISITION) AND ANR.,	
76	FA/60/2017	ADV. PRACHI SAWANT ADV. VISHWADH SARDESSAI APPELLANT	THE OFFICE OF THE LAND ACQUISITION OFFICER, PWD PANAJI AND ANR.,	DR. VISHWANATH RAGHUVIR SINAI HEDE ALSO KNOWN AS VISHWANATH RAGHUVIR SINAI EDO	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT ADV. SIYA U. DHARGALKAR FOR RESPONDENT ADV. PEARL ELSA REMEDIOS FOR RESPONDENT
77	FA/74/2017	ADV. AJIT R. KANTAK ADV. S. VEREKAR ADV. RAJAS KANTAK	SANJAY ATCHUT POY RAITURKAR.	THE MANAGING DIRECTOR.,	ADV. ASHWIN D. BHOBE FOR.R.NO.1
78	FA/85/2017	ADV. PRADOSH P. DANGUI	THE EXECUTIVE ENGINEER, WORK DIVISION XVIII, FATORDA.,	CAETANO RUZARIO SILVEIRA (DEC) REP. BY SEVERINA M. A. SILVEIRA.,	
79	FA/86/2017	ADV. PRADOSH P. DANGUI	THE EXECUTIVE ENGINEER, W.D. XVIII, FATORDA.	SWARUPA MOHANDAS NAIK AND ANR.	ADV. SAMEER PUNDALIK KHEDEKAR

80	FA/128/2017	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	SHRIHARI KURADO AND ANR.,	DEPUTY COLLECTOR (LA), MARGAO AND ANR.,	ADV. VISHWADH SARDESSAI FOR R.NO.1
81	FA/135/2017	ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHAIKH ABDUL LATIF AND 9 ORS.,	DEPUTY COLLECTOR AND S.D.O., LAND ACQUISITION OFFICER, QUEPEM AND ANR.,	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
82	FA/136/2017	ADV. KAKODKAR SHAMBHU SATCHIDANAND	DURGA BHIKU NADKARNI AND 10 ORS.,	DEPUTY COLLECTOR AND S.D.O., LAND ACQUISITION OFFICER, QUEPEM AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1
83	FA/150/2017	ADV. VISHNUPRASAD A. LAWANDE ADV. KAMAT ANKITA AVDHUT ADV. PARIMAL SURESH REDKAR ADV. GAURI POI ADV. DHARMANAND R VERNEKAR ADV. PUSHPINDER KAUR	DR. SHANKAR D. NADKARNI.,	THE EXECUTIVE ENGINEER WORKS DIVISION XIV, W.R.D., MARGAO AND ANR.,	ADV. SAPNA MORDEKAR FOR R.NO.1 & 2
84	FA/6/2018	MR. M. B. D'COSTA, SENIOR ADVOCATE WITH MR.K. BETQUEKAR	AUGUSTA IRIA VALLES (DEC) THR. HER LRS., EDGAR FRANCISCO DIAS VALLES.,	EXECUTIVE ENGINEER WD III PHE, PWD, PANAJI.,	ADV. SUSAN LINHARES, AGA
85	FA/23/2018	ADV. SUSAN LINHARES	THE CHIEF TOWN PLANNER, PANAJI.,	RAMNATH L. MANGUESHKAR.,	ADV. R. G. RAMANI FOR RESPONDENT ADV. SUNANDA PANDURANG AMONKAR

86	FA/31/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	DR. SHANKAR DATTARAM NADKARNI AND ANR.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.2 ADV. ANKITA KAMAT FOR R.NO.1 ADV. PARIMAL REDKAR FOR R.NO.1 ADV. GAURI POI FOR R.NO.1 ADV. PUSHPINDER KAUR FOR R.NO.1 ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.1
87	FA/32/2018	ADV. DEEP D. SHIRODKAR	LAND ACQUISITION OFFICER, PANAJI AND ANR.,	SUDAN GOPAL PEDNEKAR.,	ADV. AJIT R. KANTAK FOR RESPONDENT ADV. S.VEREKAR FOR RESPONDENT ADV. RESHMA KANTAK FOR RESPONDENT ADV. RAJAS KANTAK
88	FA/40/2018	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	BABU ALIAS BABURAO BHASKAR LAVANNIS, THR. HIS ATT., BHASKAR B. LAVANNIS.,	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, BICHOLIM.,	
89	FA/99/2018	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER, WORKS DIVISION II, PWD PANAJI.,	ANTONIO FILIPE CLOVES PINTO.,	ADV. ETHELWALD OLIMPIO MENDES
90	FA/104/2018	ADV. AMIRA ABDUL RAZAQ	SPECIAL LAND ACQUISITION OFFICER, MARGAO AND ANR.,	COMMUNIDADE OF MARGAO, REP. BY ITS ATT., CELESTINO NORONHA.,	ADV. RYAN DA PIEDADE MENEZES
91	FA/109/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	SHAIKH ABDUL LATIF AND 10 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1 TO 4 ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO.6 TO 10

92	FA/110/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	DURGA BHIKU NADKARNI AND 11 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1 TO 4 ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO. 6 TO 11
93	FA/116/2018	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER, WORKS DIVISION II, PWD PANAJI.,	SANTOSH M. LOURENCO.,	ADV. VIVEK ANGELO RODRIGUES FOR RESPONDENT ADV. NAIK VITHAL SHIVANAND FOR RESPONDENT ADV. JOYCE M. RODRIGUES

Place : Panaji
Date :24/08/2020

SD/-
REGISTRAR (JUDICIAL)
HIGH COURT OF BOMBAY AT GOA